

6. Every person to whom loan is sanctioned will have to execute a mortgage bond in favour of Government.

7. The maximum amount that will be sanctioned to an individual corresponding to his income will be limited as follows:

Annual Income		Maximum Loan	
Upto Rs.	1201	Rs.	4000
	1201—1800	”	5500
	1801—3000	”	7000
	3001—4200	”	8500
	4201—6000	”	10,000

8. Loans are sanctioned by the District Collector concerned.

(c) and (d). Yes Sir, subject to limitation on floor area and the cost of the house.

Students in States

2589. Shri Hem Raj: Will the Minister of Education be pleased to state:

(a) the number of Matriculates, Intermediates, Graduates and Post-Graduates who have passed their Examination: in the year 1965 in the various States (State-wise); and

(b) the number and percentage of those who have entered for higher studies?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan):

(a) The latest and corrected all India information is contained in the statement laid on the Table of the House. [Placed in Library. See No. LT-4928 (1)|65].

(b) This information is not available. But information regarding enrolment in the first year of the subsequent classes for 1961-62 is contained in the statement laid on the Table of the House. [Placed in Library. See No. LT-4928(ii)|65].

प्रदेशीय साहित्य

2590. श्री उवा० प्र० उषोतिषी : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सब है कि देश में इस समय बहुत सा ग्रामीण, निम्न कौटि का तथा

कामोत्तेजक साहित्य बिक रहा है, जहाँ युवकों तथा किशोरों के चरित्र तथा जीवन पर बहुत बुरा प्रभाव डाल रहा है ;

(ख) क्या देश के अनेक उत्तरदायी शक्तियों एवं संस्थाओं ने इस प्रकार के साहित्य के आयात और रचना पर कड़ा प्रतिबन्ध लगाने की मांग की है ; और

(ग) यदि हाँ, तो इस सम्बन्ध में सरकार क्या कार्यवाही कर रही है ?

गृह-कार्य मंत्रालय में उपमंत्री (श्री ल० ना० त्रिष्य) : (क) और (ख) कुछ प्रशलील साहित्य की बिक्री सरकार के ध्यान में आई है और ऐसे साहित्य के खिलाफ कुछ प्रभावेदन भी प्राप्त हुए हैं ।

(ग) राज्य सरकारों से समय-समय पर अनुरोध किया गया है कि वे इस बारे में कड़ी निगरानी रखें और इस बुराई को कड़ाई के साथ दबा दें । भारत सरकार भी इस विषय में कानून को सख्त बनाने की सम्भावना पर समन्वयण कर रही है ।

Archaeological Survey near Indo-Tibetan Border

2591. Shri Narendra Singh Mahida: Will the Minister of Education be pleased to state:

(a) whether a party consisting of Superintendent of Archaeological Survey of India, North-Western Circle has recently gone to make a survey of wall paintings and murals in the monasteries of Ki and Tobe in Spi-ti sub-division near Indo-Tibetan border;